

THE INDIAN STATISTICAL INSTITUTE (AMENDMENT)
ACT, 1995

No. 38 OF 1995

[5th September, 1995.]

An Act to amend the Indian Statistical Institute Act, 1959.

BE it enacted by Parliament in the Forty-sixth Year of the Republic of India as follows:—

Short
title
and com-
mence-
ment.

1. (1) This Act may be called the Indian Statistical Institute (Amendment) Act, 1995.

(2) It shall come into force on such date as the Central Government may, by notification in the Official Gazette, appoint.

Amend-
ment of
Act 57 of
1959.

2. In section 4 of the Indian Statistical Institute Act, 1959, for the word "statistics", the words "statistics, mathematics, quantitative economics, computer science and such other subjects related to statistics" shall be substituted.